

Office of the District and Sessions  
Judge, Madhepura

Order No. 12 / Misc.

Dated, Madhepura, the 25th March 2022

As per provisions contained in the Civil Court Rules of the High Court of Judicature at Patna and in compliance of the Hon'ble Court's Letter No. 5928-5964 dated 27.01.2016, all courts and offices of this judgeship shall start functioning in morning hours from 04.04.2022 i.e. first monday of April to 25.06.2022 i.e. last Saturday of June, subject to any further direction of the Hon'ble Court.

The working hours of the courts (Ijlas) will be from 07.00 A.M. to 01.00 P.M. and office hours will be from 06.30 A.M. to 01.00 P.M. afternoon with half an hour recess from 09.30 A.M. to 10.00 A.M. All courts and offices shall run physically.

The presiding officers of the courts, who are jointly sharing the ijlas, shall sit on ijlas for conducting physical mode as per sitting mentioned in earlier order and shall perform other judicial work in rest half from the chamber as per scheduled time.

All concerned shall follow the earlier guidelines relating to pandemic Covid-19. Inform accordingly.

(Ramesh Chand Malviya)  
District and Sessions Judge  
Madhepura  
25/3/2022

Memo No. 528-36 / 2022, Madhepura dated 25<sup>th</sup> March 2022

Copy forwarded to the 1. District Magistrate, Madhepura, 2. Superintendent of Police, Madhepura, 3. Jail Superintendent, Madhepura, 4. Secretary, District Bar Association, Madhepura, 5. Franking Machine Office, Madhepura, 6. Court Hazat, Madhepura, 7. Secretary, Bar association, Udakishunganj, Madhepura, 8. Franking Machine Office, Udakishunganj, Madhepura, 9. Court Hazat, Udakishunganj, Madhepura for information and needful.

Doct...  
25.03.2022  
Court Manager  
Civil Court, Madhepura